

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 1241/1994
M.A. NO. 2204/1998

New Delhi this the 2nd day of November, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN
HON'BLE SHRI S. R. ADIGE, VICE CHAIRMAN (A)
HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri P. D. Theodore S/O S. Theodore,
Ex-Section Officer A/cs,
under F.A. & C.A.O.,
Western Railway, Churchgate,
Bombay, now Retired as Manager (Accounts)
Indian Railway Construction Co. Ltd.,
Palika Bhawan, Sector XIII,
R.K.Puram, New Delhi-110066.

... Applicant

(By Shri V. P. Kohli, Advocate)

-Versus-

1. Union of India through
General Manager,
Western Railway, Cuurchgate,
Bombay.
2. Indian Railway Construction Co. Ltd.
(IRCON), Palika Bhawan,
Sector XIII, R. K. Puram,
New Delhi-110066.

... Respondents

(By Shri Romesh Gautam, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

M.A. No. 2204/98 has been filed for and on behalf of the applicant with a prayer to dispose of the main O.A. No. 1241/94 as having become infructuous. The application bears the signatures of

Shri


the applicant and his counsel. The application is, therefore, allowed. Accordingly, O.A. No. 1241/94 is hereby dismissed as having become infructuous. No costs.

Km
(K. M. Agarwal)
Chairman

Adige
(S. R. Adige)
Vice Chairman (A)

JS
(Smt. Lakshmi Swaminathan)
Member (J)

/as/